

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:15
ANSWERED ON:05.08.2013
PROMOTION OF SPICES
Dhanaplan Shri K. P.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of the spices which come under the purview of the Spices Board of India;
- (b) whether the Government proposes to bring all the spice crops under the purview of the Spices Board of India so as to avoid the hindrances and barricades which are being experienced in the export, promotion, research and marketing of spices;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether a number of pesticides which have been banned in other countries are being used in India for spice cultivation and if so, the details thereof along with its impact on the export of such spices from the country; and
- (e) whether there is a proposal to establish a separate Spices University to conduct research and studies on all spice crops and if so, the details thereof?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

a)to e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 15 FOR ANSWER ON 5TH AUGUST, 2013 REGARDING "PROMOTION OF SPICES"

(a) : Details of the spices under the purview of Spices Board is given in Annex – I.

(b)& (c) : As per the Spices Board Act 1986, the Spices Board is concerned with production, development aspects, domestic marketing & research of cardamom only and export promotion of cardamom & 51 other spices. The production, development of other spices are looked after by the Ministry of Agriculture & concerned State Horticulture/Agriculture departments.

In order to make available sufficient quantity of quality spices for export, the Spices Board is implementing programmes for post harvest improvement and organic cultivation of spices. It undertakes export promotion activities for all 52 spices which include marketing as well as removing hindrance and barricades to exports.

(d) Pesticide such as Quinalphos, Dimethoate and Chloropyriphos are being used by the growers in the case of small cardamom. The Spices Board provides information and educates the growers against the use of banned pesticides. As a result the overall presence of pesticide residues and its impact on the export of spices from the country is negligible.

(e) There is no such proposal.